

NOTIFICATION

The High Court of Karnataka hereby declares that the following Civil Judges appointed vide Government Notification No. LAW 179 LAC 2016 dated 10.04.2017 and assumed charge as such on 24.04.2017 have satisfactorily completed their period of probation on the afternoon of the dates mentioned against their names at Column No.3:

Sl. No.	Name of the Officer Sri. / Smt.	Date on which the period of probation is declared to have been satisfactorily completed
1	2	3
1.	Priyanka B.	23.04.2019
2.	Arun Chougule	23.04.2019
3.	Prashanth Nagalapur	23.04.2019
4.	Ashok R.H.	23.04.2019
5.	Preeti L. Malavalli	23.04.2019
6.	Gouramma	23.04.2019
7.	Ravi Kumara V.	23.04.2019
8.	Nemachandra	23.04.2019
9.	Parvathamma B.	23.04.2019
10.	Sujatha A.B.	23.04.2019
11.	Guruprasad C.	23.04.2019
12.	Gayathri H.D.	23.04.2019
13.	Sanmathi S.R.	01.05.2019
14.	Amruta	23.04.2019
15.	Muragendra Tubake	23.04.2019
16.	Radha S.	23.04.2019
17.	Parimala Tubaki	23.04.2019
18.	Satisha B.	23.04.2019
19.	Shankarareddy D.V.	23.04.2019
20.	Akhila H.K.	23.04.2019
21.	Nagajyothi M.L.	23.04.2019
22.	Amaranatha B.N.	23.04.2019
23.	Havalada Sowmyashri	23.04.2019
24.	Prasanna Kumar C.	23.04.2019

25.	Avinash Chindu H.	23.04.2019
26.	Rashmi S. Maradi	23.04.2019
27.	Manu Sharma S.P.	23.04.2019
28.	Ambanna K.	23.04.2019
29.	Siddanagouda Patil T.	23.04.2019
30.	Dipti Nadgauda	23.04.2019
31.	Rafeeq Ahmed	23.04.2019
32.	Deshabhushan Koujalagi	23.04.2019
33.	Trupti Dharane	23.04.2019
34.	Shemida K.	23.04.2019
35.	Nagesh Naik	23.04.2019
36.	Sayed Mohiuddin Urf Khawaja Peeran	23.04.2019
37.	Ramalingappa	23.04.2019
38.	Rakshatha S.	23.04.2019
39.	Altaf Husensab Khanaganvi	23.04.2019
40.	Lakshmi Narasimha R.V.	23.04.2019
41.	Jinnappa Chougala	23.04.2019
42.	Manjula B.	23.04.2019
43.	Nagendra	23.04.2019
44.	Bhimappa Pol	23.04.2019
45.	Yogesha K.	23.04.2019
46.	Lagama Hukkeri	23.04.2019
47.	Ganesha N.	23.04.2019
48.	Gagan M.R.	23.04.2019
49.	Suryanarayana S.	23.04.2019
50.	Saroja M.	23.04.2019
51.	Nalina S.C.	23.04.2019
52.	Nagesh Patil	23.04.2019
53.	Deepa Aralagundi	23.04.2019
54.	Manju S.	23.04.2019
55.	Sachin D.	23.04.2019
56.	Chandraiah B.P.	23.04.2019
57.	Kadappa Hukkeri	23.04.2019
58.	Triveni Iragar	23.04.2019
59.	Pooja Shetti	23.04.2019

BY ORDER OF THE HIGH COURT,

Sd/-
(K.S.BHARATH KUMAR)
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:

1. The Prl. City Civil and Sessions Judge, Bengaluru City – with a request to serve a copy of this Notification to the Officer/s concerned, if any.
2. The Chief Judge, Court of Small Causes, Bengaluru - with a request to serve a copy of this Notification to the Officer concerned.
3. All the Prl. District and Sessions Judges in the State – with a request to serve a copy of this Notification to the Officer/s concerned, if any.
4. The Director, Karnataka Judicial Academy, Bengaluru- with a request to serve a copy of this Notification to the Officer concerned.
5. The Officers concerned – through their respective Unit Heads.
6. The Accountant General (A & E) in Karnataka, Bengaluru.
7. The A.R (S.S)-cum-PPS to Hon'ble the Chief Justice.
8. All the Private Secretaries to the Hon'ble Judges.
9. The Registrar General/ Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Statistics and Review)/ Registrar (Judicial)/ Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Infrastructure and Maintenance)/ Registrar (Administration) and Secretary to Hon'ble the Chief Justice.
10. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
11. The Central Project Co-ordinator of this office, with a request to web-host the Notification on the official website of the High Court of Karnataka.
12. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
13. The Prl. Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
14. The Section Officers of GOB-II/R&SB/HCL/HCB/DJA/HVC Branches of this office.
15. Spare copies.